

It should include a suction trap for newborn care at home.

6. The mid-arm circumference tape for newborns may be adopted and advocated for screening Low Birth Weight babies, where it is not possible to weigh them.

7. For reduction of post-neo-natal infant mortality, the main interventions would be :

- (a) control of acute respiratory infections
- (b) diarrhoeal disease control
- (c) nutrition care; and
- (d) immunisation.

8. To achieve full community participation and demand generation, both at community and individual levels adequate use of mass media—news papers, magazines, handouts, posters etc. should be made.

9. Since it is felt that certain State (like UP, Rajasthan, Bihar and MP) may not achieve the defined targets by 2000 A. D., priority action should be taken in these States to achieve the targets. The following steps, in this direction, were recommended.

(a) Integrated Child Development Services which provide additional support to the health infrastructure, should be expanded on priority basis in the States.

(b) Lady doctors should be posted at each Primary Health Centre. To ensure availability of doctors in the rural areas posting should be ensured.

(c) Incentives should be given to all health workers for working in difficult and hard-duty areas.

(c) The recommendations will be examined by the Government after the final report of the seminar is received.

#### Share of State Governments in capital formation of Railways

7611. SHRI SRIBALLAV PANIGRAHI : Will the Minister of RAILWAYS be pleased to state :

(a) the details of share of State Government towards capital formation of Railways for the services rendered to the States;

(b) the share of each State Government towards the railways capital formation during the last three years year-wise; and

(c) what is the obligation of respective State Government towards Railways with regard to railway property, prevention of pilferage and also running of trains within the jurisdiction of the respective States ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Railway's capital is contributed entirely by Central Government and there is no share by State Government.

(b) Does not arise.

(c) Maintenance of law and order on railways and in railway premises is the Constitutional responsibility of the State Governments. The entire cost of Government Railway Police deployed by the State Governments for "crime" and "order" purposes on railways and in railway premises is shared with State Governments on fifty : fifty basis.

#### Medicines purchased by Medical Stores Organisation

7612. DR. PRABHAT KUMAR MISHRA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Medical Stores Organisation is purchasing medicines required under the National Health and Immunisation Programme;

(b) the names of medicines purchased by the Medical Stores Organisation under this programme during the last three years, year-wise;

(c) whether as per rules, all medicines require pre-test in laboratory before purchase.

(d) whether such a practice is being followed; and

(e) if not, the reasons thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) :** (a) No, Sir. Purchase action for National Health programme drugs is taken by the individual programme officers. The Medical Stores Organisation inspects and distributes these drugs.

(b) Question does not arise.

(c) to (e). As per rules all medicines are required to be pre-tested in the laboratory before purchase, However, as per Government's decision, National Health Programme drugs purchased from Government of India Public Sector Undertakings, such as Indian Drugs and Pharmaceuticals Ltd./Hindustan Antibiotics Ltd., are accepted on a warranty/guarantee basis. Sample tests are conducted thereafter.

**Direct link of Mansi-Saharsa line with Saharsa-Banmankhi line**

**7613. SHRI MAHABIR PRASAD YADAV :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Mansi-Saharsa line is proposed to be directly connected and linked with the Saharsa-Banmankhi line at Saharsa for the convenience of direct movement of goods train;

(b) whether it is a fact that there is still the railway land over which these was direct railway line from Saharsa to Banmankhi; and

(c) if so, whether Government propose to construct this link between Mansi-Saharsa and Saharsa-Banmankhi on this vacant railway land ?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) Yes, Sir

(b) Yes, Sir.

(c) This is not feasible.

[Translation]

**Modernisation of railway stations in Northern and Western zones**

**7614. SHRI VIRDHI CHANDER JAIN :** Will the Minister of RAILWAYS be pleased to state :

(a) the railway stations in the Northern and Western railway zones which are proposed to be modernised during 1987-88 and in the next two years; and

(b) the expenditure likely to be incurred thereon ?

**THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) :** (a) There are plans to develop following 20 stations as Model Stations in Northern Railways and Western Railway :

**Northern Railway**

- |                |                   |
|----------------|-------------------|
| 1. Allahabad   | 2. Bikaner        |
| 3. Bhiwani     | 4. New Delhi      |
| 5. Meerut City | 6. Shimla         |
| 7. Jammu Tawi  | 8. Jalandhar City |
| 9. Jodhpur     | 10. Lucknow       |
| 11. Moradabad  |                   |

**Western Railway**

- |                   |              |
|-------------------|--------------|
| 1. Bombay Central | 2. Ahmedabad |
| 3. Indore         | 4. Agra Fort |
| 5. Jaipur         | 6. Bharatpur |
| 7. Ajmer          | 8. Rajkot    |
| 9. Junagadh       |              |

(b) Expenditure likely to be incurred would be known after the plans and estimates for the above works are finalised.